

DIVISION BENCH  
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/9(KB)2016

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

IN THE MATTER OF	SUNIL KUMAR AGARWAL AND ANR. VS LA CHEMICO PVT. LTD.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance via video conference/physically**

Mr. Vikas Baisya, Adv.

] For the Petitioner

Ms. Ranjana Seal, Adv.

Mr. Sourasish. Das, Adv.

Mr. Saunak Sarbajna, Adv.

] For Respondent

Mr. Rohan Chatterjee, Adv.

**ORDER**

1. It is submitted that an appeal has been preferred against the order dated 30<sup>th</sup> June, 2022 and the matter is pending before Hon'ble NCLAT.
2. In view of this, post this matter on **27.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**